[Mr. Chairman.] abad on July 13, 1964. He was a Member of this House representing the former State of Hyderabad from 1952 to 1956. He was a well-known social worker. He founded several schools and built hospitals. He also was a Member of the former Hyderabad Legislative Assembly.

I would request Members to rise in their seats and observe one minute's silence as a mark of respect to the memory of the deceased.

(Hon. Members then stood in silence for one minute)

Secretary will convey to the members of the bereaved families the sense of grief and profound sympathy of this House.

NOMINATIONS TO PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Under sub-rule (1) of rule 8 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate a new Panel of Vice-Chairmen consisting of the following Members:—

- 1. Shri Akbar Ali Khan,
- 2. Shri M. P. Bhargava,
- 3. Shri Anand Chand, and
- 4. Shrimati Tara Ramachandra Sathe.

NOMINATIONS TO THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: Under sub-rule (1) of rule 30 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I hereby nominate the new Business Advisory Committee consisting of, besides the Chairman, the following Members:—

- 1. Shrimati Violet Alva,
- 2. Shri R. S. Doogar

- 3. Shri B. K. P. Sinha,
- 4. Shri A. M. Tariq,
- 5. Shri P. K. Kumaran,
- 6. Shri Faridul Haq Ansari,
- 7. Shri Dahyabhai V. Patel,
- 8. Shri A. B. Vajpayee, and
- 9. Shri A. D. Mani.

STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY: Sir, I beg to lay on the Table a statement showing the Bills passed by the Houses of Parliament during the Forty-eighth Session of the Rajya Sabha and assented to by the President.

STATEMENT

- 1. The Appropriation (No. 4) Bill, 1964.
- 2. The Delhi (Delegation of Powers) Bill 1964.
- 3. The Indian Medical Council (Amendment) Bill, 1964.
- 4. The Coir Industry (Amendment) Bill, 1964.
- 5. The Constitution (Seventeenth Amendment) Bill, 1964.

PAPERS LAID ON THE TABLE

REPORT AND ACCOUNTS (1963) OF THE DEPOSIT INSURANCE CORPORATION

THE MINISTER OF LAW AND SOCIAL SECURITY (SHRI A. K. SEN): Sir, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table a copy of the Report and Accounts of the Deposit Insurance Corporation for the year ended 31st December, 1963, together with the Auditors' Report on the Accounts,